

**Central Administrative Tribunal  
Principal Bench**

**RA No.112/2019  
MA No.1465/2019  
OA No.4109/2013**

New Delhi, this the 6<sup>th</sup> day of May, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Shri Nem Singh ... Review Applicant.

Vs.

Union of India & Ors. ... Review Respondents.

**: O R D E R (IN CIRCULATION) :**

**Justice L. Narasimha Reddy, Chairman:**

**MA No.1465/2019**

For the reasons recorded in the MA, the delay of 19 days in filing the RA is condoned. MA stands disposed of accordingly.

**RA No.112/2019.**

2. This application is filed with a prayer to review the order dated 27.02.2019 passed in OA No.4109/2013.

3. We perused the review application and the record in the OA. All the factual and legal contentions advanced by the applicant were considered in the order dated 27.02.2019 passed in the OA. Except reiterating the pleas

that were raised during the hearing, the applicant did not raise any new ground.

3. We do not find any basis to review the order dated 27.02.2019. The Review Application is accordingly rejected.

**(Mohd. Jamshed)**  
**Member (A)**

**(Justice L. Narasimha Reddy)**  
**Chairman**

/pj/